

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 608
IB-876/ND/2022

IN THE MATTER OF:

M/s. Saran Equipements and Engineers Pvt. Ltd.

...PETITIONER

Vs.

M/s. ASPG Infrastructures Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Mr. Anant A. Pavgi, Advocate

For the Respondent/Corporate Debtor :Mr. Anish Gupta, Adv.

ORDER

Pleadings are complete. List the matter for final arguments on
29.03.2023.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)